

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 102**  
**(IB)- 121(PB)/2017**

**IN THE MATTER OF:**

Bank of Baroda

.... Applicant/petitioner

Vs.

Amrapali Silicon City Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 27.09.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS**

For the Applicant/petitioner: Mr. Bishwajit Dubey, Ms. Surabhi Khattar &  
Mr. Prafful Goyal, Advs. for BOB.

For the Respondent(s): Ms. Anjali Anchayil, Adv.

**ORDER**

For order, see (IB)-90(ND)/2017.

27.09.2018  
Vineet